NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.59/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2017

NAME OF THE PARTIES:

Mr. Prakash M. Mishra

V/s.

M/s. Durgeshwari Construction Pvt. Ltd. SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

DESIGNATION

SIGNATURE

Hidirinional Adailt
Debashree Mandre 1/b brancheco
for Petitioners

ORDER T.C.P. No. 59/397-398/CLB/MB/MAH/2014

- Ld. Representative Mr. Debashree Mondpe for the Petitioner and Ld. Representative Mr. Motiram Mishra (R-2) are present in person. Parties are seeking adjournment.
- Since the Ld. Counsels from both the sides are not present the matter is adjourned to 07.02.2017; date is duly communicated to both the sides.

Sd/-

M. K. SHRAWAT Member (Judicial)

Dated: 9th January, 2017.